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No.K-13011/01/2019-US.I (i)
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 16th January, 2019

NOTIFICATION

In exercise of the powers conferred by clause (2) of Article 124 of the Constitution of India, the President is pleased to appoint Shri Justice Dinesh Maheshwari, Chief Justice of the Karnataka High Court, to be a Judge of the Supreme Court of India with effect from the date he assumes charge of his office.

MJP
16/1/2019

(Rajinder Kashyap)

Joint Secretary to the Government of India

Tel: 2338 3037

To

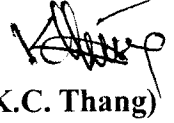
The Manager,
Government of India Press,
Minto Road,
New Delhi-110002.

No. K. 13011/01/2019-US.I (i)

Dated 16.01.2019

Copy to:-

1. Shri Justice Dinesh Maheshwari, Chief Justice, Karnataka High Court, Bangalore.
2. The Secretary to the Governor of Karnataka, Bangalore,
3. The Secretary to the Chief Minister of Karnataka, Bangalore.
4. The Secretary to the Chief Justice, Karnataka High Court, Bangalore.
5. The Chief Secretary, Government of Karnataka, Bangalore.
6. The Registrar General, Karnataka High Court, Bangalore.
7. The Accountant General, Karnataka, Bangalore.
8. The President's Secretariat, (CA.II Section), New Delhi
9. PS to Principal Secretary to the Prime Minister, New Delhi.
10. Registrar (Conf.), O/o Chief Justice of India, 5 Krishna Menon Marg, New Delhi.
11. PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(RKK)/DS(ANS)/SO(Desk)
12. Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).



(K.C. Thang)

Deputy Secretary to the Government of India
Tele: 2338 2978